

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 319

IA-6674/2023 IA-6109/2022

In

IB-761(ND)/2021

IN THE MATTER OF:

M/s. Om Telecom Logistics Pvt Ltd

Vs

MKY Constructions Pvt Ltd

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 03.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. _Iswar Mohapatra, Adv

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **22.05.2024**.

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**